## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/477/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SPEED SOLAR SOLUTIONS

NAME OF THE RESPONDENT(S)

: BORG ENERGY INDIA PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1- R. KRISHNAMURTHY IRP

## ORDER

IRP in person is present. No representation for the operational Registry is directed to issue notice to the operational creditor and counsel who caused appearance on behalf of operational creditor in the Petition. Put up on 30.08.2017 at 10.30 A.M.

Surpayender.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tario) Member (Judicial)